

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1224**  
ANSWERED ON 9<sup>TH</sup> FEBRUARY, 2017

**HASSLE FREE CARGO MOVEMENT**

1224. SHRI RAJAN VICHARE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes to launch any Information Technology (IT) based plan to make cargo movement across the States hassle free, seamless and smooth;
- (b) if so, the details thereof including the details of the consultation made by the Government with different State Governments; and
- (c) the steps taken by the Government to elicit maximum support by the State Governments in this regard?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
(SHRI PON. RADHAKRISHNAN)

(a) to (c) No Madam. However to facilitate interstate goods transport, a New National Permit System for goods vehicles has been implemented in all States / Union Territories with effect from 08.05.2010. As per the new arrangement, National Permit can be granted to the goods vehicles by the home state on payment of Rs. 1000/- as home State authorization fee and Rs. 16500/- per annum per truck towards consolidated fee which authorizes the permit holder to operate throughout the country.

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